

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.03.2021 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 91 of 2021	Noida Special Economic Zone Authority Vs. Manish Aggarwal (Resolution Professional) & Ors.	Anshul Rawat	Abhishek Anand
2.	Comp. App (AT) (Ins) No. 427 of 2020	S. Sudeep Vs. Dhanlakshmi Bank Ltd. & Anr.	S. Gowthaman	Ashwini Kumar Singh-R1
3.	Comp. App. (AT) (Ins) No. 845 of 2020	Chander Prakash Vs. JNC Constructions Pvt. Ltd. Through RP & Ors. With	Sanchit Garga	Aditya Madan-R1 Aseem Chaturvedi-R2 & R3 Prabhjit Singh Soni-RP Yogesh Gupta-RA
4.	Comp. App. (AT) (Ins) No. 855 of 2020	UP Awas Evam Vikas Parishad (UP Housing and Development Board) Vs. JNC Construction Pvt. Ltd. & Ors.	Ritesh Agrawal	G.P. Madaan-R1 & R2 Prabhjit Singh Soni-IRP Shivank Diddi-R3
5.	Comp. App. (AT) No. 218 of 2020	Sudeshgupta Shareholder & Director of Choice Automobiles Pvt. Ltd. Vs. Registrar of Companies & Anr.	Iswar Mohapatra	Ajit Sharma-R2
6.	Comp. App (AT) No. 275 of 2017 & I.A. No. 3016 of 2019	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. With	Niti Dixit Rahul Dave & Amit Dhingra A-1 Sumit Chopra, ShivamRaheja & RaunaqMathur A-2 & 3	TejaKaria, AishuaryVikram&Shubhaang Sinha-R1 & R2 Pallavi Srivastava R-7 Rohit Sharma

7.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	TejasKaria Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)
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For Hearing

8.	Comp. App. (AT) (Ins) No. 1048- 1049 of 2019	MSC Mediterranean Shipping Company S.A. Vs. C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd. With	S. Ghosh	Rishav Banerjee- R1 Siddharta Manocha-R2
9.	Comp. App (AT) (Ins) No. 200 of 2020	Assistant Commissioner of Customs Special Disposal Cell (Port), Kolkata Vs. CA Kannan Tiruvengadam, R.P. of BRG Iron and Steel Company Ltd. & Ors.	Bhuvnesh Satia	Sreenita Ghosh-R3 Abhishek Sinha-R1 (RP)

02:00 PM

(After the rising of the Chairperson Court)

For Orders

10.	Comp. App. (AT) No. 83 of 2020 & I.A. No. 1372 of 2020	P. Varadarajan & Ors. Vs. A Jawahar Palaniappan & Anr.	Pooja M. Saigal	Aditya Verma-R1 Devanshi Singh-R2 Utkarsh Joshi
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**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**